

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. C.P. (IB) 41(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Punjab National Bank

Vs.

Rajdeep Buildcon Private Limited

**Appearance**

For Petitioner : Adv. Sushmita Chandra i/b INTRALEGAL

For Respondent : Adv. Shrenik R. Gandhi

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for the Respondent seeks time to file Reply and Vakalatnama. Let the same be done within two weeks after serving copy to the other side. List on **06.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)